

OA. 531/95

Dt. 02.11.01

Hon. Mr Justice R. R. K. Tripathi, J.C.

Hon. Mr. G. S. Chaudhary, A.M.

Case called in revised list.
None is present for the
applicant. Sri R. Mathur, counsel for
respondents is present. OA is
dismissed in default. No costs.

G. S. Chaudhary
A.M.

V.C.

Hand